

**BY SPEED POST**

F.No.A-12034/SSC/03/2013-Ad.III B  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise and Customs

Ground Floor, Hudco Vishala Building,  
Bhikaji Cama Place, R.K. Puram,  
New Delhi, the 20<sup>th</sup> May, 2015.

To

**All successful candidates of CGLE, 2013  
recommended for the post of  
Inspector (Central Excise) under CBEC.**

**Subject:- Declaration of final result of Combined Graduate Level, Examination, 2013– Calling Options/ Preferences from selected candidates for allocation of Zones – Inspector, Central Excise - regarding.**

Sir/Madam,

As you would be aware, the Staff Selection Commission (SSC) has declared the final results of the Combined Graduate Level, Examination, 2013. Based on these results, your name has been sponsored by SSC to the Central Board of Excise & Customs (CBEC) for appointment as Inspector, Central Excise.

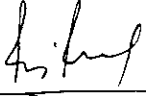
2. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the current policy, such allocation is made on merit-cum-preference basis, to the extent vacancies available. There are 28 Cadre Controlling Authorities under CBEC, the list of which alongwith Codes is enclosed as Annexure – I. The category-wise and Cadre Controlling Authority-wise vacancies reported to Staff Selection Commission for CGLE, 2013 is enclosed at Annexure-II. As the vacancies relate to 12 Cadre Controlling Authorities, the preferences are to be restricted to the 12 CCAs in respect of Inspector of Central Excise in Annexure-II.

3. Accordingly, you are requested to indicate your options/ preferences in the Proforma (Annexure-III) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). The duly completed Proforma must be sent to the undersigned at the address indicated in the Proforma by fax/ speed post **by 8<sup>th</sup> June, 2015**, failing which it would be presumed that you have no options/ preferences and allocation of Zone shall be made accordingly.

4. The Proforma indicated above may also be **downloaded from the website** i.e. [www.cbec.gov.in](http://www.cbec.gov.in) and sent to the undersigned at the address indicated in the Proforma by fax/ speed post within due date/.

**Encl : As above.**

Yours faithfully,

  
20.5.2015  
( Rajpal Singh )

Under Secretary to the Govt. of India

**Notes/Instructions for guidance of candidates :**

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. The preferences given by the candidate is final and the same cannot be changed in any circumstances. Similarly, if a candidate does not indicate any preference, the Government will be free to allocate him/her to any zone as per the administrative exigencies.
2. The candidate must send the duly filled-in Form to the following postal address, by fax/Speed Post, **by 8<sup>th</sup> June, 2015** :

**Shri Rajpal Singh, Under Secretary, Ad. III B  
Central Board of Excise & Customs (CBEC)  
Department of Revenue, Ministry of Finance  
Ground Floor, HUDCO Vishala Building  
Bhikaji Cama Place, New Delhi – 110066.  
Tele Fax : 011-26162675.**

## LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBEC

S.No.	Name of Cadre Controlling Authority	Code of Cadre Controlling Authority
<b>A.</b>	<b>Central Excise</b>	
1.	Bangalore CEx. Zone	A
2.	Bhopal CEx. Zone	B
3.	Bhubaneshwar CEx.	C
4.	Chandigarh CEx. Zone	D
5.	Chennai CEx. Zone	E
6.	Cochin CEx. Zone	F
7.	Delhi CEx. Zone	G
8.	Hyderabad CEx. Zone	H
9.	Jaipur CEx. Zone	I
10.	Kolkata CEx. Zone	J
11.	Lucknow CEx Zone	K
12.	Mumbai CEx. Zone	L
13.	Pune CEx. Zone	M
14.	Ranchi CEx. Zone	N
15.	Shillong CEx. Zone	O
16.	Vadodara CEx. Zone	P
<b>B.</b>	<b>Customs</b>	
17.	Chennai Customs Zone	Q
18.	Cochin Customs Zone	R
19.	Kolkata Customs Zone	S
20.	Mumbai-I Customs Zone	T
21.	Vizag Customs Zone	U
<b>C.</b>	<b>Directorates</b>	
22.	Directorate of Revenue Intelligence	V
23.	Directorate of Logistics	W
24.	Directorate General of Inspection Customs & Central Excise	X
25.	Directorate General (Systems & Data Management)	Y
26.	Directorate of Publicity & Public Relations	Z
27.	Central Bureau of Narcotics Commissioner/ Central Controller of Factories	\$
28.	Central Revenues Control Laboratory	#

**Annexure - II**

**Vacancies of Inspectors in CBEC  
Combined Graduate Level Examination, 2013**

Sl. No.	Cadre controlling Zone	Number of vacancies					Horizontal reservation		
		Gen.	SC	ST	OBC	Total	VH	OH	HH
		3	4	5	6	7	8	9	10

**A. Inspector (Central Excise)**

1.	Bangalore CX. Zone	26	8	4	13	51	0	1	0
2.	Bhopal CX Zone	2	1	0	1	4	0	1	0
3.	Bhubaneshwar CX. Zone	11	2	1	4	18	0	0	0
4.	Chandigarh CX. Zone	1	0	1	1	3	0	0	0
5.	Chennai CX. Zone	253	72	51	103	479	0	15	16
6.	Cochin CX. Zone	27	8	4	14	53	0	1	0
7.	Delhi CX. Zone	0	0	4	13	17	0	0	0
8.	Hyderabad CX. Zone	58	22	6	34	120	0	2	1
9.	Kolkata	50	15	3	0	68	0	1	1
10.	Mumbai CX. Zone	91	26	12	40	169	0	3	2
11.	Shillong CX. Zone	15	4	2	8	29	0	1	0
12.	Vadodara CX. Zone	15	91	10	9	125	0	2	2
	<b>Total</b>	<b>549</b>	<b>249</b>	<b>98</b>	<b>240</b>	<b>1136</b>	<b>0</b>	<b>27</b>	<b>22</b>

**B. Inspector (Preventive Officer)**

13.	Chennai Customs	3	0	0	0	3	0	0	0
14.	Cochin Customs	11	3	2	6	22	0	0	0
15.	Kolkata Customs	11	1	0	7	19	0	2	0
	<b>Total</b>	<b>25</b>	<b>4</b>	<b>2</b>	<b>13</b>	<b>44</b>	<b>0</b>	<b>2</b>	<b>0</b>

**C. Inspector (Examiner)**

16.	Chennai Customs	18	5	1	6	30	0	0	1
17.	Cochin Customs	5	1	1	2	9	0	0	0
18.	Kolkata Customs	2	1	0	0	3	0	0	0
19.	Mumbai Customs	2	0	0	1	3	0	0	0
	<b>Total</b>	<b>27</b>	<b>7</b>	<b>2</b>	<b>9</b>	<b>45</b>	<b>0</b>	<b>0</b>	<b>1</b>
	<b>Grand Total (A+B+C)</b>	<b>601</b>	<b>260</b>	<b>102</b>	<b>262</b>	<b>1225</b>	<b>0</b>	<b>29</b>	<b>23</b>

**Form for indicating Options/Preferences for allocation of Zones**  
**for the post of Inspector (Central Excise) under CBEC**

Please indicate preferences for all 12 Cadre Controlling Authorities for which vacancies reported as at Annexure-II.

<b>Option/Preference No.</b>	<b>Name of the Cadre Controlling Authority</b>	<b>Code of Cadre Controlling Authority</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1 <sup>st</sup>		
2 <sup>nd</sup>		
3 <sup>rd</sup>		
4 <sup>th</sup>		
5 <sup>th</sup>		
6 <sup>th</sup>		
7 <sup>th</sup>		
8 <sup>th</sup>		
9 <sup>th</sup>		
10 <sup>th</sup>		
11 <sup>th</sup>		
12 <sup>th</sup>		

Signature of the Candidate : \_\_\_\_\_

Name : \_\_\_\_\_

Roll No. : \_\_\_\_\_

Rank : \_\_\_\_\_

Dated : \_\_\_\_\_